

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05.

IA(I.B.C)/2236(MB)2023 IN C.P. (IB)/1286(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.03.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private Limited

For FC : Adv. Ankit Lohia a/w Varun Nathani, Adv. Suchitra Valjee,
Adv. Riya Hamdar, Adv Riya Vasa i/b Manilal Kher Ambala & Co.

For CD : Adv. Shyam Kapadiaya a/w Ankita Yadav i/b Link Legal

IBC under Sec. 7

ORDER

At the request of both sides, list this matter on **01.04.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//